## GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ RAJYA SABHA UNSTARRED QUESTION NO. 2173 ANSWERED ON 06.08.2021

## **RELEASE OF GRANTS TO JHARKHAND**

2173 # Shri Deepak Prakash:

Will the Minister of Panchayati Raj be pleased to state:

- (a) the details of grants released to Jharkhand under various schemes of the Ministry during the last three years;
- (b) whether the said grants were released on time during the said period;
- (c) if so, the scheme-wise and year-wise details of the grants released so far; and
- (d) the sector-wise details of utilization of above grant/expenditure?

## ANSWER

## THE MINISTER OF STATE FOR PANCHAYATI RAJ (SHRI KAPIL MORESHWAR PATIL)

(a) Grants released to the State of Jharkhand under the schemes of Rashtriya Gram Swaraj Abhiyan (RGSA) and Incentivization of Panchayats (IoPs) during the last three years are as follows:

Name of Scheme	2018-19 (Rs. in crore)	2019-20 (Rs. in crore)	2020-21 (Rs. in crore)
RGSA	4.49	0.00	2.34
IoP	1.07	1.36	1.52

(b) Release of grants under the schemes of the Ministry is contingent upon receipt of utilisation certificates of the previous grants, release of State share, wherever applicable (RGSA scheme) and hence the said grants have been released on fulfilment of the above conditions.

(c) As mentioned in part (a) above.

(d) An amount of Rs. 8.99 crore has been utilised (that include unspent balance as on 01.04.2018 and interest accrued on the unspent balance) for meeting the infrastructural need, training and capacity building the Panchayat Raj Institutions under the RGSA scheme. An amount of Rs.3.95 crore has been utilised as incentives in the form of award money released to the Panchayats for their good works selected under National Panchayat Award.

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